

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 331/252(1)/ND/18

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2018**

NAME OF THE COMPANY: M/s Arshvant Holdings Pvt. Ltd. V/s. ROC


SECTION OF THE COMPANIES ACT: 252


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Arun Saxena and Mr. Shivam Mishra, Advocates for the Petitioner
Ms. Kusum Yadav, Company Prosecutor, ROC

ORDER

Reserved for Orders.


(Deepa Krishnan)
Member (T)


(Ina Malhotra)
Member (J)